

OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
KAIMUR AT BHABHUA.  
Order No. 215 / 2020

DATED, The 16<sup>th</sup> August 2020.

In view of the Hon'ble Court's Letter No. 31944-980/A.D. (Misc.)Section. /IV-71-2020 dated 10.08.2020 and surge of CORONA infection in the district, the order No. 211/20 dated 11.08.2020 regarding functioning of the court in virtual mode, communicated vide memo No. 1623-60 dated 11.08.2020 of the Administration In-charge, Civil Court Bhabhua will remain in force till 23.08.2020 with effect from 17.08.2020 subject to any further guideline/ direction received from the Hon'ble court .

The copy of this order be uploaded on the official website of civil court Kaimur at Bhabhua.

Inform all concerned.

Sd:- (S.N. Tiwari)  
District & Sessions Judge,  
Kaimur at Bhabhua.

Memo No. 1694-1726 dated:- 16.8.20

Copy of order is being sent to all the courts of the Judgeship of Kaimur at Bhabhua and the probationer officers of Civil Court Kaimur at Bhabhua for information and needful.

16/8/20  
Administration In-charge  
Civil Court, Kaimur at Bhabhua.

Memo No. 1727 dated:- 16.8.20

Copy of order is being sent to the Secretary General, District Advocate Bar Association Kaimur at Bhabhua. for information and needful.

16/8/20  
Administration In-charge  
Civil Court, Kaimur at Bhabhua.

Memo No. 1728-36 dated:- 16.8.20

Copy of order is being sent to the District Magistrate, Kaimur at Bhabhua/ the Superintendent of Police, Kaimur at Bhabhua/ The Civil Surgeon, Sadar Hospital, Kaimur at Bhabhua/ The Jail Superintendent, Divisional Jail Kaimur at Bhabhua/ The Nodal Officer (computerization) Kaimur at Bhabhua / the Registrar Security Civil Court Kaimur at Bhabhua/ the Nazir/ the Statement clerk/ the System Officer, civil court, Kaimura t Bhabhua for information and needful.

16/8/20  
Administration In-charge  
Civil Court, Kaimur at Bhabhua.